

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HANSRAJ GANGARAM AHIR): (a) Yes, the Government of Odisha had requested for induction of two additional CAPF Battalions.

(b) There is no proposal from MHA for such deployment. Induction of CAPF to States is a dynamic process based on evaluation of the overall security situation of the State.

Inclusion of districts of Odisha under SRE Scheme

3118. SHRI DILIP KUMAR TIRKEY: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that Government of Odisha has requested the Union Government for inclusion of Boudh, Angul and Sonepur districts under the Central Government sponsored Security Related Expenditure (SRE) Scheme; and

(b) if so, what steps have been taken by Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HANSRAJ GANGARAM AHIR): (a) and (b) Yes, Sir. The inclusion/exclusion of districts under the Security Related Expenditure (SRE) scheme are based on their violence profile and other parameters as per the SRE guidelines and is a continuous process.

Deployment of Sahayaks with officers of CAPFs

3119. SHRI SANJIV KUMAR: Will the Minister of HOME AFFAIRS be pleased to state:

(a) what is the justification for deployment of sahayaks with officers of the Central Armed Police Forces (CAPFs);

(b) whether such practice is against the morale of the concerned personnel in the Central Armed Police Forces;

(c) whether Government has evaluated the cost to the exchequer of deployment of thousands of sahayaks, especially after the Seventh Pay Commission; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJJU): (a) to (d) The practice of deploying Suraksha Sahayaks with the officers of Central Armed Police Forces (CAPFs) has been discontinued *vide* Ministry of Home Affairs order dated 06.03.2014